BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.411/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

Name of the Company		Usha Martin Ventures Ltd & Ors-Vs-Usha martin Ltd & Anr		
Under Section		241/242		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
MR. MR. MR.	AHAZ MAAHZI	NERJI SR.ABVOCATI ABVOCATE MAR AWASTHI ABVOC	(IN C/P 411/2017	ERS. 7/11/2017
Mc	SHAUNAK '	laseparphy)	for Responding	
MR. MR.	SOUVIK MA ARIF ALI	ZUMDAR } For Appl	State Bank of Indi licant in 1.A.412/17 in C.P.411/17	ia Smik Ngud 07.11.201
			[12] [12] [12] [12] [12] [12] [12] [12]	

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 and 2 as well as Ld. Counsel on behalf of State Bank of India are present.

No time left.

List on 15/12/2017.

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(Jinan K.R.)

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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